GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.2356

TO BE ANSWERED ON FRIDAY THE 9TH MARCH, 2018 PHALGUNA 18, 1939 (SAKA)

CLUBBING OF GST SLABS

2356. SHRI PRABHAKAR REDDY KOTHA: SHRI Y.S. AVINASH REDDY:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is considering to club the Goods and Services Tax (GST) slabs as per the demands of the public;
- (b) if so, the details thereof; and
- (c) the details of the slabs which are going to be clubbed to reduce the burden of GST on the general public and traders?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

(a): The Government notifies the GST rate on supply of goods and services based on the recommendation of the GST Council. At present there is no such proposal under consideration.

(b): Does not arise in view of (a) above.

(c): Does not arise in view of (a) above.
